

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.202  
**C.P. (IB)/300/AHM/2023**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Unity Small Finance Bank Limited  
Vs  
Tensile Steel Limited

.....Applicant

.....Respondent

**Order delivered on: 10/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Aishwarya Venkitaraman, Adv. a.w Mr. Anurag  
Ramekar, Adv.  
For the Respondent : Mr. Nisarg P. Raval, Adv.

**ORDER**

Relist the matter on 17.05.2024.

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**